

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 471
TO BE ANSWERED ON THE 19TH DECEMBER, 2017

CULTIVATION OF HT VARIETY OF COTTON

471. SHRI R. DHRUVA NARAYANA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether there is illegal sale and cultivation of Herbicide Tolerant (HT) variety of cotton since 2008 without statutory approval of GEAC in the country;
- (b) if so, the details thereof;
- (c) whether the Government has taken note of this practice and appropriate measures have been taken to control the same in the country; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

(a) & (b): No, Madam. None of the State Government has reported about the illegal sale and cultivation of Herbicide Tolerant (HT) cotton since 2008. Only states of Andhra Pradesh, Telangana & Maharashtra have reported traces of unapproved Herbicide Tolerant (HT) cotton in some of the farmers field during 2017-18.

(c) & (d): Yes, Madam. Department of Agriculture, Cooperation and Farmers Welfare (DAC&FW) has issued advisory to all concern cotton growing states to take all possible measures as per law to curb and control the illegal sale and cultivation of Herbicide Tolerant (HT) variety.
